

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir.

(b) The number of candidates selected during the last three years is 85 as per year-wise break-up given below:

1977	25
1978	34
1979	26

(c) and (d). Yes, Sir. Out of 27 candidates selected for admission in 1980, 1 candidate belongs to Scheduled Tribes.

(e) The candidates are selected by a Selection Board on the basis of written, oral and audition tests

Future set up of Indian Institute of Advanced Study, Simla

5793. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION be pleased to state.

(a) whether a Committee has been set up by the Government to look into the working and decide the future set up of Indian Institute of Advanced Study at Simla;

(b) if so, the names of the members of the Committee alongwith the terms of reference; and

(c) the likely date by which the Committee has been asked to submit its Report?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) to (c). The Government have decided to appoint a Committee to work out the details regarding reorganisation and restructuring of the Indian Institute of Advanced Study, Simla. The composition of the Committee and its terms of reference, etc., have not yet been finalised.

Preservation of Mosque at Dabhol village (Maharashtra)

5794. SHRI BAPUSAHEB PARULEKAR: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that there is a mosque at village Dabhol, in Dapoli taluka in Ratnagiri district in Maharashtra and is an old monument required to be preserved;

(b) whether Government are aware that during Janata regime a substantial amount was sanctioned for the repair and preservation of mosque;

(c) whether some material like cement etc. was only stacked near the mosque and no repairs carried out and representations made in this connection are not considered and replied to by the authorities; and

(d) the action Government propose to take in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir. The mosque is centrally protected under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and as such is maintained and preserved by the Archaeological Survey of India.

(b) For repairs and preservation the following provisions were made during the last three years:

Year	Amount
1977-78	Rs. 2,308/-
1978-79	Rs. 13,599/-
1979-80	Rs. 2,100/-

(c) Materials required for repairs were no doubt stacked near the mosque but have been partially used for execution of the repair works during 1979-80. The letter of 30 August, 1978 from the Honourable Member on this